

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Pr. District & Sessions Judge,
Jammu/ Samba/Kathua/Udhampur/
Bhaderwah/Kishtwar/Ramban/Reasi/Rajouri/
Poonch/ Srinagar/Baramulla/Anantnag/Pulwama/Shopian/
Budgam/Kulgam/Bandipora/Kupwara/Ganderbal/
Leh/Kargil.

No: 469-90/12/18

Dated: 03/4/2018

Subject: Implementation of resolutions adopted in the Chief Justices' Conference, 2016.

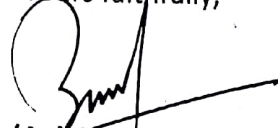
Sir,

Kindly find enclosed a copy of the format annexed hereto regarding the subject cited above. In this regard, I am to request you to furnish the details for the quarter 01.01.2018 to 31.03.2018 as per the format by or before 10th April, 2018 positively, for onward transmission to the Secretary General, Supreme Court of India. The said information be furnished to this office on fax numbers **0191-2539896/2533113**.

Matter may be treated as most urgent.

Encl: _____

Yours faithfully,



(Anil Kumar Dogra)
Chief Accounts Officer

Implementation of resolution adopted in the
Chief Justice Conference, 2016

Infrastructure in Subordinate Courts of J&K State:

A. Details of Owned Court Halls:

S. No.		As on 01.04.2018
1.	Number of Self-Owned Court Halls	
2.	Number of Government-Owned Court Halls	
3.	Total Number of Owned Court Halls in the State	

B. Details of Court Halls on Rent:

S. No.		As on 01.04.2018
1.	Number of Court Halls on Rent for less than 1 year	
2.	Number of Court Halls on Rent for 1-3 years	
3.	Number of Court Halls on Rent for 3-5 years	
4.	Number of Court Halls on Rent for 5-10 years	
5.	Number of Court Halls on Rent for more than 10 years	
6.	Total Number of Court Halls on Rent	

C. Details of Court Halls under Construction:

S. No.		As on 01.04.2018
1.	Number of Court Halls that have been under Construction for less than 1 year	
2.	Number of Court Halls that have been under Construction for 1-3 years	
3.	Number of Court Halls that have been under Construction for 3-5 years	
4.	Number of Court Halls that have been under Construction for 5-10 years	
5.	Number of Court Halls that have been under Construction for more than 10 years	
6.	Total Number of Court Halls that are under Construction	

D. Details of Owned Court Complexes:

S. No.		As on 01.04.2018
1.	Number of Self-Owned Court Complexes	
2.	Number of Government -Owned Court Complexes	
3.	Total Number of Owned Court Complexes in the State	

E. Details of Court Complexes on Rent:

S. No.		As on 01.04.2018
1.	Number of Court Complexes on Rent for less than 1 years	
2.	Number of Court Complexes on Rent for 1-3 years	
3.	Number of Court Complexes on Rent for 3-5 years	
4.	Number of Court Complexes on Rent for 5-10 years	
5.	Number of Court Complexes on Rent for more than 10 years	
6.	Total Number of Court Complexes on Rent	

F. Details of Court Complexes under Construction :

S. No.		As on 01.04.2018
1.	Number of Court Complexes that have been under Construction for less than 1 year	
2.	Number of Court Complexes that have been under Construction for 1-3 years	
3.	Number of Court Complexes that have been under Construction for 3-5 years	
4.	Number of Court Complexes that have been under Construction for 5-10 years	
5.	Number of Court Complexes that have been under Construction for more than 10 years	
6.	Total Number of Court Complexes that have been under- Construction.	

G. Details Regarding Up-gradation of Court Complexes:

S. No.		As on 01.04.2018
1.	Number of Court Complexes which are differently-abled friendly	
2.	Number of Court Complexes that are renewable energy enabled	
a)	Number of Court Complexes that are at least 25% renewable energy enabled	
b)	Number of Court Complexes that are at least 50% renewable energy enabled	
c)	Number of Court Complexes that are at least 100% renewable energy enabled	
d)	Total	

H. Details of Owned Residential Accommodation for Judicial Officers:

S. No.		As on 01.04.2018
1.	Number of Self-Owned Residential Accommodation	
2.	Number of Government -Owned Residential Accommodation	
3.	Total Number of Owned Residential Accommodation in the State	

I. Details of Residential Accommodation on Rent:

S. No.		As on 01.04.2018
1.	Number of Residential Accommodation on Rent for less than 1 year	
2.	Number of Residential Accommodation on Rent for 1-3 years	
3.	Number of Residential Accommodation on Rent for 3-5 years	
4.	Number of Residential Accommodation on Rent for 5-10 years	
5.	Number of Residential Accommodation on Rent for more than 10 years	
6.	Total Number of Residential Accommodation on Rent	

J. Details of Residential Accommodation under Construction:

S. No.		As on 01.04.2018
1.	Number of Residential Accommodation that have been under Construction for less than 1 year	
2.	Number of Residential Accommodation that have been under Construction for 1-3 years	
3.	Number of Residential Accommodation that have been under Construction for 3-5 years	
4.	Number of Residential Accommodation that have been under Construction for 5-10 years	
5.	Number of Residential Accommodation that have been under Construction for more than 10 years	
6.	Total Number of Residential Accommodation under Construction	

K. Details of Funds Allocated for Infrastructure:-

S. No.		31.12.2017 to 31.12.2018
1.	Source	Law Department (State Sector): State Share/Central Share
2.	Fund Allocated for the relevant financial year	
3.	Funds Released	
4.	Funds Utilized	
5.	Funds Surrendered	
6.	Funds Re-allocated to other heads	